

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 877  
(To be answered on the 3<sup>rd</sup> December 2015)**

**AIR SERVICE AT SHIRDI**

**877. SHRI SADASHIV LOKHANDE  
SHRI ALOK SANJAR**

**Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government proposes to link Shirdi in Maharashtra with air services;**
- (b) if so, the details thereof;**
- (c) whether the Government has received any requests from public representatives in this regard;**
- (d) if so, the details thereof along with the action taken by the Government in this regard; and**
- (e) the time by which Shirdi is likely to be linked with air services?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

---

**(a) & (b) Government has laid down route dispersal guidelines with a view to achieve better regulation of air transport services taking into the account the need for air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of route dispersal guidelines issued by Government.**

**(c) No, Madam**

**(d): Does not arise.**

**(e): Shirdi Airport belongs to State Government of Maharashtra. It is upto the State Government and Airlines to start the air services from there.**